GOVERNMENT OF INDIA MINISTRY OF AYUSH

RAJYA SABHA UNSTARRED QUESTION NO. 970 TO BE ANSWERED ON 09th DECEMBER 2025

Standardization of laboratories for quality testing

970 Smt. Sulata Deo:

Will the Minister of *Ayush* be pleased to state:

- (a) whether the Ministry will facilitate the State of Odisha in establishing standardization laboratories for quality testing of herbal medicines produced locally; and
- (b) if so, the details thereof, if not, the reasons therefor

ANSWER THE MINISTER OF STATE (IC) OF MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) and (b) Ministry of Ayush has implemented a Central Sector Scheme, Ayush Oushadhi Gunavatta Evam Utpaadan Samvardhan Yojana (AOGUSY), since 2021 with a total budget outlay of ₹122.00 crore for a period of five years. Under this scheme, the component titled "Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories (DTLs) to achieve higher standards" provides financial assistance for upgradation of Ayush Pharmacies and DTLs.

However, there is no proposal has been received from the State of Odisha for the upgradation of Drug Testing Laboratories under the AOGUSY scheme till date.

Standardization of Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) drugs is the mandate of Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H), a subordinate office under Ministry of Ayush, Government of India. As per the Drugs & Cosmetics Act, 1940 and Drugs Rules, 1945, compliance to these quality standards (identity, purity and strength) are mandatory for the production of ASU&H drugs, being manufactured in India. PCIM&H also acts as the Appellate Drugs Testing Laboratory for testing or analysis of ASU&H Drugs.
